

HIGH COURT OF JUDICATURE AT ALLAHABAD**SYED WAIZ MIAN**District & Sessions Judge
Amroha

Id No:	UP5260
Father's/Husband's Name:	SYED IZZAT ALI
Address:	SISRAULI BAREILLY
Date of Birth:	05/01/1961
Date of Retirement:	31/01/2021
Home District:	Bareilly
Home State:	Uttar Pradesh
Date of Appt. in Judicial Service as Munsif/CJ(JD):	31/08/1987
Date of Promotion in CJ/CJ(SD):	03/05/1999
Date of Conf. on Munsif/CJ(JD):	21/03/1997
Date of Promotion to Class-I:	03/05/1999
Date of Joining in HJS under Rule 22(3) of UP HJS Rule 1975:	28/02/2005
Date of Joining in HJS under Rule 22(1) of UP HJS Rule 1975:	15/12/2008
Date of Conf. in HJS:	

Qualification Details

SL	DETAILS	DIVISION	YEAR
1.	B.A. (Hons.)	Second	1980
2.	LL.B.	Second	1983
3.	LL.M.	Passed	

Training Details

SL	SUBJECT	INSTITUTE	FROM-TO
1.	General Training	I.J.T.R., U.P. Lucknow	31/08/87 - 04/11/87
2.	Refresher Training Course for Munsif	I.J.T.R., U.P. Lucknow	27/08/94 - 07/09/94
3.	Refresher Training Programme for Adl. District Judges under 13th Finance Commission Scheme	I.J.T.R., U.P. Lucknow	02/09/13 - 06/09/13
4.	Special Training Programmes for District & Sessions Judges/ Sr. ADJs	I.J.T.R., U.P. Lucknow	24/09/18 - 28/09/18

Posting Details			
SL	DESIGNATION PLACE	FROM TO	REMARKS
1.	Addl. Munsif Moradabad	09/11/1987 05/01/1988	
2.	Addl. Munsif Chandausi-Moradabad	09/01/1988 01/06/1990	
3.	Judicial Magistrate Aligarh	02/06/1990 30/08/1992	
4.	Judicial Magistrate Aligarh	31/08/1992 31/05/1993	
5.	Addl. Munsif Deoband-Saharanpur	01/06/1993 01/06/1994	
6.	Munsif Deoband-Saharanpur	01/06/1994 14/01/1995	
7.	Civil Judge (Junior Div.) Deoband-Saharanpur	15/01/1995 15/06/1995	
8.	Judicial Magistrate Sitapur	19/06/1995 21/09/1996	
9.	Civil Judge (Junior Div.) Sitapur	21/09/1996 05/06/1998	
10.	Civil Judge (Junior Div.) Muzaffar Nagar	09/06/1998 03/05/1999	
11.	Addl. Chief Judicial Magistrate Muzaffar Nagar	03/05/1999 05/06/1999	
12.	Addl. Civil Judge (Senior Div.) Muzaffar Nagar	05/06/1999 20/11/1999	
13.	Civil Judge (Senior Div.) Kairana-Muzaffarnagar	20/11/1999 12/06/2000	
14.	Addl. Chief Judicial Magistrate Kairana-Muzaffarnagar	12/06/2000 30/05/2001	
15.	Civil Judge (Senior Div.) Kairana-Muzaffarnagar	30/05/2001 06/06/2001	
16.	Addl. Civil Judge (Sr.Div.)/ACJM. Agra	08/06/2001 06/08/2002	
17.	Chief Judicial Magistrate Agra	08/08/2002 12/05/2003	
18.	Addl. District & Sessions Judge Bhadohi at Gyanpur	17/05/2003 19/07/2003	Fast Track
19.	Addl. District & Sessions Judge Lucknow	25/07/2003 01/03/2005	Fast Track
20.	Addl. District & Sessions Judge Lucknow	01/03/2005 13/05/2005	
21.	Addl. District & Sessions Judge Lucknow	13/05/2005 06/06/2006	Fast Track
22.	Addl. District & Sessions Judge Bulandshahar	08/06/2006 06/06/2009	
23.	Addl. District & Sessions Judge Gonda	09/06/2009 15/04/2011	
24.	Addl. District & Sessions Judge Allahabad	18/04/2011 03/08/2012	
25.	Addl. District & Sessions Judge Shahjahanpur	05/08/2012 20/02/2014	
26.	Spl. Judge (E.C. Act) Shahjahanpur	20/02/2014 09/04/2014	

27.	Judicial Member Commercial Tax Tribunal Aligarh	11/04/2014 08/05/2017	Deputation
28.	Addl. District & Sessions Judge Hamirpur	10/05/2017 02/11/2017	
29.	Addl. District & Sessions Judge Kushi Nagar at Padrauna	05/11/2017 19/12/2017	
30.	District & Sessions Judge Kushi Nagar at Padrauna	21/12/2017 09/12/2018	
31.	Presiding Officer LandAqui,Rehab&ResettlementAuth. Meerut	12/12/2018 02/07/2020*	Deputation
32.	District & Sessions Judge Amroha	02/07/2020*	

(* : The exact date on which charge taken/handed over is not known. This is the date of notification of transfer.)

(The above information is subject to verification by Services Section.)